

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011 (Old)**

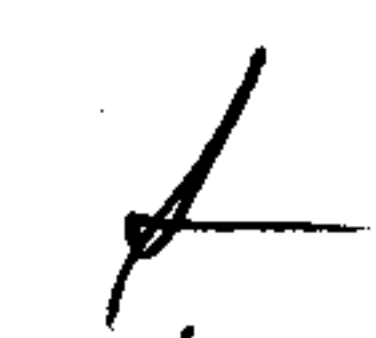







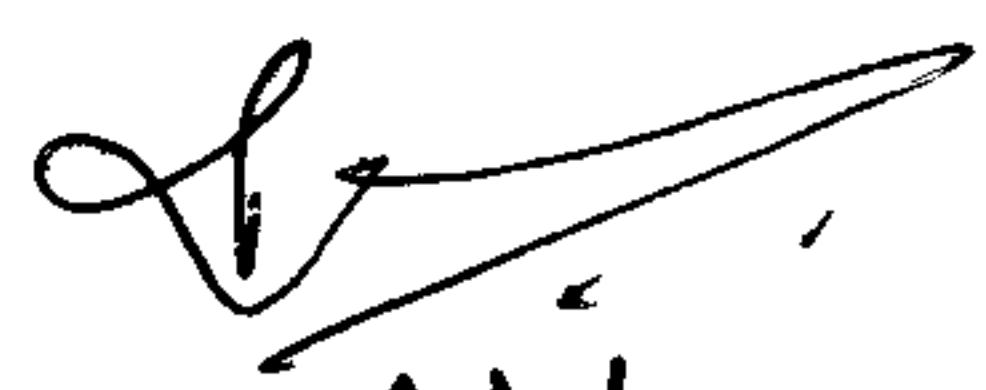
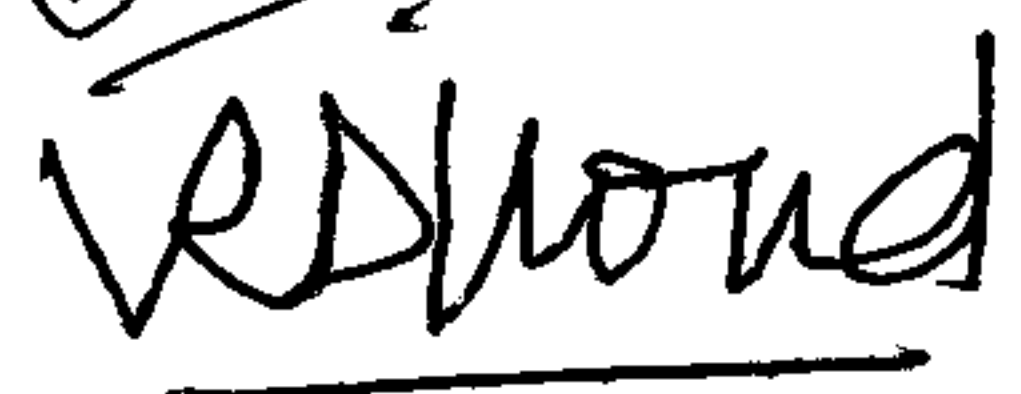


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company: Yogesh Mehra & Ors.
V/s.
Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIVEK A. VASHI	ADV	R. NO. 1	
2.	SHAHEDA MADRASWALA	ADV	R. NO. 1	
3.	ANUP A GANDHI	ADV.	PETITIONER No.1	
4.	KASHID BOATNALLA I/B MANIKAL KHERAMBALAL 26.	ADV	PETITIONER No.1	
5.	SAHIL SHAH	ADV	PETITIONER 3 to 7	
6.	RASHESH SANTANWALA	SR. ADV.	PETITIONER NO. 2	
7.	MANASA SUNDARRAMAN i/b CYRIL AMARCHAND MANGALDAS	ADV.	" "	
8.	ARJUN SREENIVAS i/b CYRIL AMARCHAND MANGALDAS	ADV.	" "	
9.	OLGA LIMEPEREIRA	ADV.	" "	
10.	ROHAN KELKAR	ADV.	R 4 to 8 P3 to P7	
11.	VENKATESH DHOND	SR. ADV.	PETITIONER	
12.	SHYAM KAPADIA	ADV.	PETITIONER	
13.	SHYAM MEHTA	SR. ADV.	P3 to P7	


ORDER

Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rashid Boatwala present for Petitioner no. 1. Learned Advocate Mr. Sahil Shah present for Petitioners no. 3 to 7. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Manasa Sundarraman with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lume pereira present for Petitioner no. 2. Learned Advocate Mr. Rohan Kelkar present for Petitioners no. 3 to 7.

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia present for Petitioner. Learned Senior Advocate Mr. Shyam Mehta present for Petitioners no. 3 to 7.

Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1.

List the matter on 29.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 25th day of July, 2017.